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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/1/2017
NAME OF THE APPLICANT : TECHNOLOGY FRONTIERS INDIA PVT LTD
UNDER SECTION : 2(41)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
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REPRESENTATION BY WHOM

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|---|-------------------------------|--------------------------|---|
| 1 | V MAHESH. | P. C-S for Applicant |  |
| | SRI VARSHINE FOR V. MAHESH | COUNSEL FOR Applicant |  |

ORDER

Shri V Mahesh, PCS, representing the applicant present and filed documents in support of his application alongwith a memo mentioning the particulars of the documents. The Registry is directed to keep the said original documents in safe custody and the photostat copies of the same may be kept in record. Heard the applicant. **Order reserved.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)